

As per Mid Day Meal (MDM) guidelines (para 4.5) Double Fortified Salt (DFS) should be used for cooking Mid Day Meal. In addition, Gujarat, Uttarakhand and Odisha have taken their own initiative on fortification under MDM Scheme. DFS is used for cooking Mid Day Meal in Gujarat. Government of Uttarakhand used the multi-micronutrient powder for fortification of the MDMs in the Tehri Garhwal district of Uttarakhand in 2007 with the support of World Food Programme (WFP).

The intake of micronutrients in daily diet is far from satisfactory and largely less than 50% RDA is consumed by over 70% of Indian population. Micronutrient deficiencies can be prevented and even eliminated if optimal quantities of micronutrients are consumed by populations on a regular basis. Dietary Diversification, Fortification and Supplementation are strategies to tackle and reduce micronutrient malnutrition.

State-wise data of Anganwadi Centres

1592. SHRI TIRUCHI SIVA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) State-wise data including that of Tamil Nadu, of the number of Anganwadi Centres sanctioned by Government and the State-wise data on the number of Anganwadi Centres operational;

(b) State-wise data including that of Tamil Nadu on the number of Anganwadi workers sanctioned by Government and in-position; and

(c) the details regarding the steps taken by the Ministry to help the State Government fill the vacancies?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) There are 13.49 lakh Operational Anganwadi Centres (AWCs) out of 14 lakhs AWCs sanctioned by Government including Tamil Nadu as on 31.12.2015.

(b) There are 14 lakhs honorary posts of Anganwadi Workers sanctioned by the Government including Tamil Nadu as on 31.12.2015. 12.83 lakhs Anganwadi Workers (AWs) were in-position in 13.49 lakhs operational AWCs as on 31.12.2015

State-wise details on (a) and (b) above are given in Statement (*See below*).

(c) MWCD is continuously monitoring the implementation of ICDS Scheme in States/UTs including filling-up of vacant posts through prescribed reports/returns, letters and review meetings.

Statement

State-wise details of number of Anganwadi Centres (AWCs) sanctioned by Government and operational and number of Anganwadi Workers (AW) sanctioned by Government and In-position including Tamil Nadu as on 31.12.2015

Sl. No.	State/UT	Number of Anganwadi Centres		Number of Anganwadi Workers	
		Sanctioned by GOI	Operational	Sanctioned by GOI	In-position
1	2	3	4	5	6
1.	Andhra Pradesh	55607	55594	55607	53962
2.	Telangana	35700	35621	35700	33317
3.	Arunachal Pradesh	6225	6028	6225	6028
4.	Assam	62153	62153	62153	62153
5.	Bihar	115009	91677	115009	82761
6.	Chhattisgarh	52474	52474	52474	48632
7.	Goa	1262	1260	1262	1237
8.	Gujarat	53029	52082	53029	50540
9.	Haryana	25962	25962	25962	25078
10.	Himachal Pradesh	18925	18922	18925	18703
11.	Jammu and Kashmir	31938	29599	31938	28707
12.	Jharkhand	38432	38432	38432	35765
13.	Karnataka	65911	64558	65911	63186
14.	Kerala	33318	33115	33318	33110
15.	Madhya Pradesh	97135	92198	97135	90870
16.	Maharashtra	110486	108010	110486	105262
17.	Manipur	11510	9883	11510	10274
18.	Meghalaya	5896	5863	5896	5862
19.	Mizoram	2244	2244	2244	2244
20.	Nagaland	3980	3455	3980	3455
21.	Odisha	74154	71204	74154	68865
22.	Punjab	27314	26656	27314	26318
23.	Rajasthan	62010	60801	62010	57819
24.	Sikkim	1308	1290	1308	1289
25.	Tamil Nadu	54439	54439	54439	42006
26.	Tripura	10145	9911	10145	9911

1	2	3	4	5	6
27.	Uttar Pradesh	190145	187997	190145	175308
28.	Uttarakhand	20067	19479	20067	18988
29.	West Bengal	119481	114763	119481	108000
30.	Aandman and Nicobar Islands	720	720	720	717
31.	Chandigarh	500	500	500	500
32.	Delhi	11150	10897	11150	10806
33.	Dadra and Nagar Haveli	302	302	302	302
34.	Daman and Diu	107	107	107	96
35.	Lakshadweep	107	107	107	107
36.	Puducherry	855	788	855	788
TOTAL		1400000	1349091	1400000	1282966

Schemes for women development

1593. SHRI RAMDAS ATHAWALE:

SHRIMATI RAJANI PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of schemes being implemented by the Ministry for women development during last two years, year-wise and Scheme-wise;

(b) the details of physical targets sets and achieved during the above period State-wise and Scheme-wise;

(c) whether the Ministry is implementing any special Scheme for women from SC/ST and Other Backward Classes; and

(d) if so, the details thereof during the above period State-wise and year-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Ministry of Women and Child Development is implementing various Schemes for women development. These are as follows:

- (i) Beti Bachao, Beti Padhao (BBBP) Programme to address the issue of declining Child Sex Ratio (CSR) in age group of 0-6 years;
- (ii) Swadhar and Short Stay Homes to provide relief and rehabilitation to destitute women and women in distress;
- (iii) Support to Training and Employment Programme for Women (STEP) to ensure sustainable employment and income generation for marginalized and asset-less rural and urban poor women across the country;
- (iv) Rastriya Mahila Kosh (RMK) to extend micro-finance services to bring about socio-economic upliftment of poor women;